

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH: CUTTACK.**

Original Application No.114 of 1993

Dated, Cuttack, this the 13th day of September, 1994.

Pradipta Kumar Naik ... Applicant.

Versus

Union of India and others ... Respondents.

(FOR INSTRUCTIONS)

1. Whether it be referred to the Reporters or not ? **No.**
2. Whether it be circulated to all the Benches of the Central Administrative Tribunals or not ? **No.**

(H. RAJENDRA BRASAD)
MEMBER (ADMINISTRATIVE)

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CUTTACK BENCH.

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CORAM:

THE HON'BLE MR. H. RAJENDRA PRASAD, MEMBER (ADMN.)

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Pradipta Kumar Naik, aged about 28 years,
son of Brundaban Naik, village-Lokapada,
Via-P.O.Aul, District. Cuttack.

... **Applicant.**

By Advocates M/s. Devanand Misra,
Deepak Misra, R.N.Naik,
A.Deo, B.S.Tripathy, P.Panda.

Versus

1. Union of India, represented by its Secretary, Department of Posts, Dak Bhawan, New Delhi.
2. Chief Postmaster General, Orissa Circle, At/P.O.Bhubaneswar,District-puri.
3. Superintendent of Post Offices, North Division, Cuttack, At/P.O./District-Cuttack.
4. Sub-Divisional Inspector(Postal), Kendrapara Sub-Division, At/PO.Kendrapara, District-Cuttack.
5. Ratikanta Sarangi, aged 23 years, son of Raghunath Sarangi, village-Chhotanathpur Sasan, P.O.Sitaleswar, via-Aul,Dist.Cuttack.

... Respondents.

By Advocate Mr. Ashok Misra,
Sr. Standing Counsel (Central)
for Respondents 1 to 4.

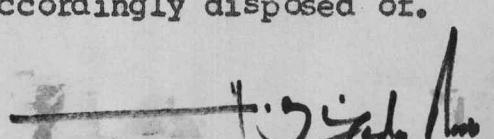
By Advocates M/s. Ashok Mohanty,
P.R.Dash, B.B.Patnaik,
S.K.Dey, S.H.Ali.

ORDER

H. RAJENDRA PRASAD, MEMBER (ADMN.), On the case coming up for hearing today, Mr. B. S. Tripathy, learned counsel for the applicant, submitted that he no longer desires to press this case, but according to his information, a vacancy of an Extra-Departmental Delivery Agent has arisen at Podamarei Olakana Branch Office under Cuttack North Division. It is directed that the candidature of the applicant may be considered along with others for the same vacancy provided that he applies for it immediately. According to the learned counsel for the applicant, the applicant has gained valuable experience as E.D.D.A. cum E.D.M.C. for 10 months in his previous appointment in Balakati Branch Post Office and ^{requests} that his experience may be taken into consideration. There is no objection to this and the appointing authority is free to take the experience of the applicant into consideration to the required extent.

2. Shri Ashok Misra, learned Senior Standing Counsel (Central) is also heard for the respondents.

3. Thus, the O.A. is accordingly disposed of.


(H. RAJENDRA PRASAD)
MEMBER (ADMINISTRATIVE)

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Sarangi/